

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/NJA/2024

Dated:

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696669]

**Sub: North Zone-I Regional Conference on "Court Dockets: Explosion and Exclusion"  
(30.11.2024 & 01.12.2024) [P-1425].**

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1425/2024/2660 dated 21.10.2024, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1425, North Zone-I Regional Conference on "Court Dockets: Explosion and Exclusion" at Srinagar (J&K) on 30.11.2024 & 01.12.2024, to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Jammu & Kashmir and Ladakh and the Jammu & Kashmir Judicial Academy:-

Names of the nominated officers	
1.	Mr. Vinod Kumar, Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
2.	Ms. Anju Bajaj Chandna, Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi
3.	Mr. Rajneesh Kr. Gupta, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi
4.	Mr. Vinay Kr. Khanna, Principal District & Sessions Judge, North District, Rohini Courts, Delhi
5.	Mr. Kanwal Jeet Arora, Registrar General, Delhi High Court
6.	Mr. Pawan Kumar Jain, Registrar (Vigilance), Delhi High Court
7.	Mr. Ravinder Singh-II, OSD (Gaz-II)/EoDB & CJC Mini Secretariat, Delhi High Court
8.	Ms. Swati Sharma, CJM, Shahdara District, Karkardooma Courts, Delhi

9.	Ms. Vasundhra Chhaunkar, CJM, North-West District, Rohini Courts, Delhi
10.	Mr. Abhishek Kumar, CJM, Central District, Tis Hazari Courts, Delhi
11.	Ms. Nupur Gupta, CJM, South-East District, Saket Courts, New Delhi
<b>Computer Committee Members of Delhi District Courts</b>	
12.	Mr. Sushil Anuj Tyagi, ASJ, Central District, Tis Hazari Courts, Delhi
13.	Mr. Sunil Kumar Sharma, Chairman (IT & Digitization), Delhi District Courts,
14.	Ms. Neetika Kapoor, JMFC, South-West District, Dwarka, Delhi
15.	Ms. Reetika Jain, JMFC, North-West, Rohini, Delhi

Yours Sincerely,

(Vinay Sharma)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

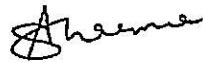
6339-6346  
No. \_\_\_\_\_/DHC/Gaz./G-3/NJA/2024

Dated: 12/11/2024.

1. Copy along with copy of letter dated 21.10.2024 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges for information and necessary action and to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
  - (i) The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
  - (ii) The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
  - (iii) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
  - (iv) The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
  
2. Copy along with copy of letter dated 21.10.2024 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
  - (i) The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
  - (ii) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
  - (iii) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
  - (iv) The Principal District & Sessions Judge, North-West District, Rohini, Delhi.
  - (v) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

3. Copy along with copy of letter dated 21.10.2024 received from the Director, National Judicial Academy, Bhopal forwarded to the following with the request to bring the same to the notice of the Worthy Registrar General, Worthy Registrar (Vigilance) and OSD (Gaz. II) of this Court respectively and also to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
- (i) JR-cum-PA to Registrar General, Delhi High Court, New Delhi.
  - (ii) PA to Registrar (Vigilance), Delhi High Court, New Delhi
  - (iii) PA to OSD (Gaz-II)/EoDB & CJC Mini Secretariat, Delhi High Court
4. Registrar General, High Court of Jammu & Kashmir and Ladakh, Janipur, Jammu-180005 (e-mail: [rg.jkhc@indiancourts.nic.in](mailto:rg.jkhc@indiancourts.nic.in)).
5. Director, Jammu & Kashmir Judicial Academy, Janipur, Jammu- 180005 (e-mail: [jk.ia@nic.in](mailto:jk.ia@nic.in)).
6. Registrar (Estt.-I), Delhi High Court, New Delhi.
7. Registrar (Protocol-I), Delhi High Court, New Delhi.
8. AOJ (Cash-I), Delhi High Court, New Delhi.



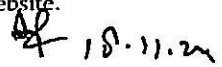
  
(Ashok Sharma)  
Administrative Officer (J) (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2024/ 12884-83/D Dated, Delhi the 18/11/24

Copy along with its enclosure forwarded for information and necessary action to :-

1. The P.S. to I.d. Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI).
2. The Branch In-charge, Administration, General, Bail & Filing, Pool Car, Care Taking, Protocol and Facilitation Centre, RACC, New Delhi.
3. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

  
(Arun Bhardwaj)  
Officer In-charge (Judicial)  
for Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

**Aniruddha Bose**  
Former Judge, Supreme Court of India  
Director  
National Judicial Academy

Campus : Bhadbhada Road, Suraj Nagar P.O.,  
Bhopal-462044 (M.P.) (India)

Registered Office : Supreme Court of India,  
Tilak Marg, New Delhi-110001 (India)

Tel.: 0755-2696766, Email : director.nja@nja.gov.in

2660

Ref: NJA/Dir/P-1425/2024

Dated: 21/10/2024

*CJS/2016*  
*24/10/2024*

Dear Chief Justice,

Sub.: North Zone-I Regional Conference on "Court Dockets: Explosion and Exclusion"  
(30.11.24 & 01.12.24) [P-1425]

The National Judicial Academy (NJA) in collaboration with the High Court of Jammu & Kashmir and Ladakh and the Jammu & Kashmir Judicial Academy is organizing the North Zone-I Regional Conference on the above subject at Srinagar (J&K) on 30.11.24 & 01.12.24.

The theme of the Conference is "Court Dockets: Explosion and Exclusion". Around 156 judges/ judicial officers from six High Courts of the North Zone viz., High Court(s) of Delhi, Himachal Pradesh, Jammu & Kashmir and Ladakh, Punjab & Haryana, Uttar Pradesh and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

The NJA cordially invites your High Court and requests you to kindly nominate:

05 High Court Justices; the Chairperson of the High Court Computer Committee; 15 Judicial Officers (including Principal District Judges and Chief Judicial Magistrates); and 05 Computer Committee Members at District Level; working under the jurisdiction of the High Court of Delhi to participate in the conference.

*with warm personal regards,*

*197/R4*  
*24.10.24*

Yours sincerely,

*Aniruddha Bose*  
(Aniruddha Bose)

Hon'ble Mr. Justice Manmohan  
Chief Justice  
High Court of Delhi  
New Delhi - 110003

HIGH COURT  
Gazette No.

Diary No. 4/72  
Dated 28/10/24

Copy to: The Registrar General, High Court of Delhi, New Delhi.

*400/KL*  
*25/10/24*

*JR (443-IB)*

*24.10.2024*

*no. 1200/14*  
*21/10/24*

*20/10/24*

*R.G.*  
*28/10/24*

*24/10/24*

**NORTH ZONE-I REGIONAL CONFERENCE ON COURT DOCKETS: EXPLOSION AND EXCLUSION [P-1425]**  
**30.11.24 & 01.12.24**

*Organized by-*  
 National Judicial Academy in association with the High Court of Jammu & Kashmir and Ladakh  
 Venue - Srinagar (J&K)

Academic Coordinators: Dr. Sumit Bhattacharya (9425647829; sumit.nja@gmail.com) & Ms. Shruti Jana Eusebius (9425601254; shruti.nja@gmail.com), Faculty, NJA

**TENTATIVE PROGRAMME SCHEDULE**

DAY 1 30 <sup>th</sup> November, 2024 (Saturday)	<p>Inaugural Session 9:30 AM – 10:00 AM</p> <p><b>SESSION 1</b> 10:00 AM – 11:30 AM</p> <p>Addressing Docket Exclusion: Enhancing Inclusivity and Optimizing Court Management</p> <p><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>• Access to Justice : Strategies to Promote Inclusivity and Overcome Exclusion</li> <li>• Effective Court Docket Management: Tools &amp; Techniques</li> <li>• Intersectionality and Legal Challenges: Addressing the Complex Interplay</li> </ul>	<p><b>SESSION 2</b> 12:00 PM – 1:30 PM</p> <p>Expedient and Efficacious Justice Dispensation through ADR Mechanisms</p> <p><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>• Strengthening Court-Annexed ADR</li> <li>• Leveraging settlement through Online Dispute Resolution (ODR)</li> <li>• Collaboration and Capacity Building Mechanisms</li> </ul>	<p><b>SESSION 3</b> 2:30 PM – 4:00 PM</p> <p>Judiciary and Media</p> <p><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>• Media and the Justice delivery System</li> <li>• Dealing with Social Media</li> <li>• Freedom of Media &amp; Freedom from Media in the Digital Age from a citizen's perspective.</li> </ul>
DAY 2 1 <sup>st</sup> December, 2024	<p><b>SESSION 4</b> 10:00 AM – 11:30 AM</p> <p>Bridging the Digital Divide: Role of e-Services</p> <p><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>• Understanding the Digital Divide: e-Courts Project Insights on Access and Effectiveness</li> <li>• Ensuring Access and Inclusivity: e-Courts Project Strategies</li> </ul>	<p><b>SESSION 5</b> 12:00 PM – 1:30 PM</p> <p>Advancing Judicial Governance Through Emerging and Future Technologies</p> <p><i>Proposed Scope of Discussion</i></p> <ul style="list-style-type: none"> <li>• Role of Artificial Intelligence (AI) in Judicial Decision Making</li> <li>• Blockchain Technology for Secure Record Management</li> <li>• Recent Advances in Technology</li> </ul>	